

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	Nil	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	1	RS.8,73,46,481/-	NIL	NIL	NIL	NIL	RS.8,73,46,481/-	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	57	RS.21,70,88,455/-	NIL	NIL	NIL	NIL	RS.21,70,88,455/-	6	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	RS.8,52,96,967/-	1	RS.1,10,26,000/-	NIL	RS.5,16,01,680/-	RS.2,26,69,287/-	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
Total			RS.38,97,31,903/-		RS.1,10,26,000/-		RS.5,16,01,680/-	RS.32,71,04,223/-		

Annexure-1

Name of the corporate debtor:BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13th November, 2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
01	NIL	NA	NIL		NIL	NIL	NIL	NIL	NIL	NIL	0	0	0	NIL	Nil

Annexure-2

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	WATER RESOURCE DEPARTMENT, BIHAR, PATNA	NOT AVAILABLE	30.10.2019	RS. 8,73,46,481/-	NIL	DEBT INCURRED ON ACCOUNT OF PAYMENT MADE FOR MEETING THE EXPENSES OF COURT CASES, PAYMENT OF SALARY AND RETIREMENT DUES.	NIL	YES	NIL	NIL	NIL	NIL	RS. 8,73,46,481/-	NIL

Annexure – 3

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019, List of creditors as on: 13TH NOVEMBER, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

Annexure – 6

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER 2020

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	NA	SRI ASHOK KUMAR SINGH	KNDPS8547A	15.11.2019	RS. 53,06,286/-	NIL	CLAIM AROUSE DUE TO NON-PAYMEN	NIL	NIL	NIL	NIL	RS. 53,06,286/-	NIL	NIL

							T OF THE SALARY WEF APRIL '92							
2.	NA	PARMI LA DEVI	AADHAR: 701968725744	16.11.2019	RS. 2,32,403/-	NIL	CLAIM AROUSE DUE TO NON PAYME NT OF THE SALARY WEF 1992	NIL	NIL	NIL	NIL	RS. 2,32,403/-	NIL	NIL
3.	NA	ALAKH NIRAN JAN PRASA D	BWZPP8192G	16.11.2019	RS. 29,15,000/-	NIL	DUE TO NON PAYME NT OF THE SALARY WEF JAN'1993	NIL	NIL	NIL	NIL	RS. 29,15,000/-	NIL	NIL
4.	NA	SRI KRISH NA PANDE Y	AADHAR: 408746418804	16.11.2019	RS. 14,50,000/-	NIL	DUE ARISED DUE TO NON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF MAY'1992	NIL	NIL	NIL	NIL	RS. 14,50,000/-	NIL	NIL
5.	NA	SRI BHAJJ UDAS	DQUPR5482L	16.11.2019	RS. 54,07,100/-	NIL	CLAIM ARISED DUE TO NON- PAYME NT OF THE	NIL	NIL	NIL	NIL	RS.54,07,100/-	NIL	NIL

							SALARY WEF MAY'1992							
6.	NA	UMAS HANKAR PD SINHA	BDKPS6349Q	16.11.2019	RS. 66,23,690/-	NIL	DUE TO PAUCITY IN THE PAYMENT OF SALARY AS MENTIONED IN THE CLAIM FORM	NIL	NIL	NIL	NIL	RS. 66,23,690/-	NIL	NIL
7.	NA	SMT KANCHAN DEVI	EWJPD0168R	16.11.2019	RS. 55,65,738/-	NIL	CLAIM AROSED DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF MAY'1992.	NIL	NIL	NIL	NIL	RS. 55,65,738/-	NIL	NIL
8.	NA	JAIDEOKUMAR SHARMA	DGZPS9135L	16.11.2019	RS. 50,78,416/-	NIL	CLAIM ARISED DUE TO NON-PAYMENT OF THE SALARY BY THE CORPORATION	NIL	NIL	NIL	NIL	RS. 50,78,416/-	NIL	NIL

							WEF MAY'1992.							
9.	NA	SRI RAM YADA V	AADHAR: 316567551882	16.11.2019	RS. 14, 00,000/-	NIL	CLAIM AROUSE D DUE TO NON- PAYME NT OF THE SALARY WEF MAY'1992.	NIL	NIL	NIL	NIL	RS. 14,00,000/-	NIL	NIL
10.	NA	UMAK ANT VERM A	AWGPV9740C	16.11.2019	RS. 67,40,046/-	NIL	CLAIM AROUSE D DUE TONON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF MARCH' 1993.	NIL	NIL	NIL	NIL	RS.67,40,046/-	NIL	NIL
11.	NA	BIREN DRA PANDI T RAUT	DRPPR4673R	16.11.2019	RS. 44,84,598/-	NIL	CLAIM ARISED DUE TO NON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF FEBRUA RY'1992.	NIL	NIL	NIL	NIL	RS. 44,84,598/-	NIL	NIL

12.	NA	SRI CHAN DRA DEO DUBEY	BDHPD2310R	16.11.2019	RS. 60,62,892/-	NIL	CLAIM ARISED DUE TO NON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF APRIL'1 992.	NIL	NIL	NIL	NIL	RS. 60,62,892/-	NIL	NIL
13.	NA	SRI BAHA DUR MAND AL	EVBPM3855H	16.11.2019	RS. 44,62,128/-	NIL	CLAIM ARISED DUE TO NON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JUNE'19 92.	NIL	NIL	NIL	NIL	RS. 44,62,128/-	NIL	NIL
14.	NA	SRI RAJEN DRA PRASA D	DDTPP0745J	16.11.2019	RS. 66,54,393/-	NIL	CLAIM ARISED DUE TO NON - PAYME NT OF THE SALARY BY THE CORPOR ATION WEF MAY'199 2	NIL	NIL	NIL	NIL	RS. 66,54,393/-	NIL	NIL

15.	NA	SRI SACHINDRANATH THAKUR	BCYPT1176P	16.11.2019	RS. 85,16,554/-	NIL	CLAIM ARISED DUE TO NON-PAYMENT OF THE SALARY BY THE CORPORATION.	NIL	NIL	NIL	NIL	RS. 85,16,554/-	NIL	NIL
16.	NA	SRI TAPO RAM	DYBPR3056P	17.11.2019	RS. 35,91,664/-	NIL	CLAIM ARISED DUE TO NON-PAYMENT OF THE SALARY BY THE CORPORATION WEF MAY'1992.	NIL	NIL	NIL	NIL	RS. 35,91,664/-	NIL	NIL
17.	NA	SRI KRIT NARAYAN SINGH	KYKPS8960R	17.11.2019	RS. 20,70,000/-	NIL	CLAIM ARISED DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF NOV'1992.	NIL	NIL	NIL	NIL	RS. 20,70,000/-	NIL	NIL
18.	NA	SRI NITYA NAND	AADHAR: 886366825802	18.11.2019	RS. 13,00,000/-	NIL	CLAIM ARISED DUE TO	NIL	NIL	NIL	NIL	RS. 13,00,000/-	NIL	NIL

		SINGH					NON-PAYMENT OF THE SALARY BY THE CORPORATION WEF SEPT'1992.							
19.	NA	JAI NARAYAN MARIK	AADHAR : 218324879975	18.11.2019	RS. 23,35,595/-	NIL	CLAIM ARISED DUE TO NON-PAYMENT OF THE SALARY BY THE CORPORATION WEF SEPT'1992 AS MENTIONED IN THE CLAIM FORM.	NIL	NIL	NIL	NIL	RS. 23,35,595/-	NIL	NIL
20.	NA	SRI MOTI SHARMA	EVNPM1060A	18.11.2019	RS. 22,91,599/-	NIL	CLAIM ARISED DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF	NIL	NIL	NIL	NIL	RS. 22,91,599/-	NIL	NIL

							JUNE'19 92.							
21.	NA	SRI KISHO RE	HJMPK4447R	18.11.201 9	RS. 48,11,196/-	NIL	CLAIM ARISED DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JUNE'19 92	NIL	NIL	NIL	NIL	RS. 48,11,196/-	NIL	NIL
22.	NA	SRI YUGAL YADA V	AXQPY4893E	18.11.201 9	RS. 25,62,174/-	NIL	CLAIM ARISED DUE TO NON- PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JULY' 1992.	NIL	NIL	NIL	NIL	RS. 25,62,174/-	NIL	NIL
23.	NA	SRI AKLU SINGH	JVZPS4461J	18.11.201 9	RS. 61,46,938/-	NIL	CLAIM ARISED DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION.	NIL	NIL	NIL	NIL	RS. 61,46,938/-	NIL	NIL
24.	NA	SMT	ETNPD5305M	21.11.201	RS.	NIL	CLAIM	NIL	NIL	NIL	NIL	RS. 37,38,838/-	NIL	NIL

		DEOKI DEVI		9	37,38,838/-		ARISED DUE TO NON PAYME NT OF THE SALARY BY THYE CORPOR ATION							
25.	NA	SMT.R EKHA SINHA	KJZPS2099B	21.11.201 9	RS. 53,65,330/-	NIL	DEBT ARISED DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JUNE'19 95	NIL	NIL	NIL	NIL	RS. 53,65,330/-	NIL	NIL
26.	NA	DINES H PD. CHOU DHAR Y	AADHAR: 650910957686	21.11.201 9	RS. 37,30,885/-	NIL	CLAIM AROUSE D DUE TO NON PAYME NT OF THE SALARY WEF APRIL'1 992.	NIL	NIL	NIL	NIL	RS. 37,30,885/-	NIL	NIL
27.	NA	GITA DEVI	AADHAR: 436299386654	21.11.201 9	RS. 32,93,232/-	NIL	CLAIM AROUSE D DUE TO NON PAYME NT OF	NIL	NIL	NIL	NIL	RS. 32,93,232/-	NIL	NIL

							THE SALARY BY THE CORPORATION WEF APRIL 1992.							
28.	NA	SRI ADHIK LAL MISTRI	AADHAR: 441716182137	21.11.2019	RS. 15,00,000/-	NIL	CLAIM ARISED ON ACCOUNT OF NON PAYMENT OF SALARY BY THE CORPORATION WEF MAY'1992	NIL	NIL	NIL	NIL	RS. 15,00,000/-	NIL	NIL
29.	NA	SRI JITENDRA KUMAR SINGH	FAWPS6797H	14.11.2019	RS. 58,26,649/-	NIL	CLAIM ARISED DUE TO NON PAYMENT OF THE SALARY WEF 21.02.2006	NIL	NIL	NIL	NIL	RS. 58,26,649/-	NIL	NIL
30.	NA	BRAJENDRA NARAYAN SINGH	IITPS5989D	23.11.2019	RS. 33,90,797/-	NIL	CLAIM AROUSED DUE TO NON PAYMENT OF THE SALARY	NIL	NIL	NIL	NIL	RS. 33,90,797/-	NIL	NIL

							BY THE CORPORATION WEF APRIL'1992 AS MENTIONED IN THE CLAIM FORM.							
31.	NA	SRI NAGESHWAR PANDIT	AADHAR: 699629976777	25.11.2019	RS. 14,00,000/-	NIL	CLAIM AROUSED DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF JULY'1992.	NIL	NIL	NIL	NIL	RS. 14,00,000	NIL	NIL
32.	NA	BHUB NESHWAR MARIK	AADHAR: 726652282516	25.11.2019	RS. 14,00,000/-	NIL	CLAIM AROUSED ON ACCOUNT OF NON-PAYMENT OF THE SALARY BY THE CORPORATION WEF AUG'1992.	NIL	NIL	NIL	NIL	RS. 14,00,000/-	NIL	NIL
33.	NA	SRI	DZCPS8088E	25.11.2019	RS.	NIL	CLAIM	NIL	NIL	NIL	NIL	RS. 14,00,000/-	NIL	NIL

		KRIPA		9	14,00,000/-		AROUSE D DUE TO NON PAYME NT OF THE SALARY WEF JUNE'19 92							
34.	NA	TARA NAND SINGH	CQJPS9010B	01.12.201 9	RS.48,16,213/-	NIL	CLAIM AROUSE DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS. 48,16,213/-	NIL	NIL
35.	NA	SITAR AM SARDA	AADHAR: 669701095152	02.12.201 9	RS. 49,76,434/-	NIL	CLAIM AROUSE DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JUNE'19 92	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS. 49,76,434/-	NIL	NIL
36.	NA	SRI DIWAK AR JHA	BRZPJ4222L	05.12.201 9	RS. 21,97,823/-	NIL	CLAIM AROUSE DUE TO NON PAYME NT OF THE	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE	RS. 21,97,823/-	NIL	NIL

							SALARY BY THE CORPORATION WEF APRIL '92				UDAY SINHA COMMITTEE			
37.	NA	SRI MARO DEVI	AADHAR: 980903109999	05.12.2019	RS. 30,00,000	NIL	CLAIM AROUSED DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF APRIL '92	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS.30,00,000/-	NIL	NIL
38.	NA	SRI SURESH PRASAD VERMA	AZMPV8440N	05.12.2019	RS.65,95,936/-	NIL	CLAIM AROUSE DUE TO NON PAYMENT OF SALARY BY THE CORPORATION WEF JUNE 1992	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS.65,95,936/-	NIL	NIL
39.	NA	SRI NIRANJAN KUMAR SINGH	AIOPS5021K	07.12.2019	RS. 22,80,642/-	NIL	CLAIM AROSE DUE TO NON PAYMENT OF SALARY BY THE	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA	RS. 22,80,642/-	NIL	NIL

							CORPORATION WEF APRIL '1992				COMMITTEE			
40.	NA	SRI GANGA MISTRI	AADHAR:339161045817	10.12.2019	RS.14,00,000/-	NIL	CLAIM AROSE DUE TO NON PAYMENT OF SALARY BY THE CORPORATION SINCE APRIL '1992	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS. 14,00,000/-	NIL	NIL
41.	NA	MITHIL KUMAR SINGH	NOT AVAILABLE	13.01.2020	RS.16,39,510/-	NIL	CLAIM AROSE DUE TO NON PAYMENT OF SALARY BY THE CORPORATION SINCE 1990	NIL	NIL	NIL	NIL	RS.16,39,510/-	NIL	NIL
42.	NA	RAM DAHIN SINGH	HROPS6895B	12.01.2020	RS. 41,44,645/-	NIL	CLAIM AROSE DUE TO NON PAYMENT OF SALARY BY THE CORPORATION SINCE FEBRUARY	NIL	NIL	NIL	NIL	RS. 41,44,645/-	NIL	NIL

							RY' 1992.							
43.	NA	SRI DAUD ALI	FVDPM2057L	02.12.2019	RS.67,72,267/-	NIL	CLAIM AROUSED DUE TO NON PAYMENT OF SALARY BY THE CORPORATION	NIL	NIL	NIL	NIL	RS. 67,72,267/-	NIL	NIL
44.	NA	HARENDRA SINGH	HWAPS0173M	30/10/2019	RS.58,49,718/-	NIL	DUE INCURRED FOR SALARY NOT BEEN PAID BY THE SAID CD	NIL	NIL	NIL	NIL	RS. 58,49,718/-	NIL	NIL
45.	NA	HARI NARAYAN JHA	AIBPJ3762F	14.11.2019	RS.37,11,496/-	NIL	DUE TO NON PAYMENT OF THE SALARY BY THE CORPORATION WEF MARCH 1994 AS MENTIONED IN THE CLAIM FORM	NIL	NIL	NIL	NIL	RS. 37,11,496/-	NIL	NIL
46.	NA	DUI KOURI SEN	KASPS4071R	14.11.2019	RS. 65,23,900/-	NIL	CLAIM AROUSED DUE TO NON PAYMENT OF	NIL	NIL	NIL,	NIL	RS. 65,23,900/-	NIL	NIL

							THE SALARY BY THE CORPORATION WEF JUNE 1992 AS MENTIONED IN THE CLAIM FORM.							
47.	NA	SMT. SAKLI DEVI	EWNPD2053K	15.11.2019	RS. 14,18,067/-	NIL		NIL	NIL	NIL	NIL	RS. 14,18,067/-	NIL	NIL
48.	NA	PREMS HANKAR PD SRIVASTAVA	DPCPS4965E	16.11.2019	RS. 64,25,052/-	NIL	DEBT AROUSED ON ACCOUNT OF NON PAYMENT OF THE SALARY BY THE CORPORATION WEF DEC'1992	NIL	NIL	NIL	NIL	RS. 64,25,052/-	NIL	NIL
49.	NA	RANJIT KUMAR SINHA	AADHAR: 780547791284	16.11.2019	RS. 22,09,339/-	NIL	CLAIM AROSED DUE TO NON PAYMENT OF THE SALARY BY THE CORPOR	NIL	NIL	NIL	NIL	RS. 22,09,339/-	NIL	NIL

							ATION WEF JUNE'19 92.							
50.	NA	SRI HEMA NT YADA V	APWPY9924J	19.11.201 9	RS. 13,75,000/-	NIL	CLAIM AROSE DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATIO WEF MAY'199 2.	NIL	NIL	NIL	PART PAYEMNT MADE BY HON'BLE HIGHCOURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS.13,75,000/-	NIL	NIL
51.	NA	BORH AN YADA V	AADHAR: 986270802364 KA	19.11.201 9	RS. 22,00,000/-	NIL	CLAIM AROSE DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION WEF JAN'1993	NIL	NIL	NIL	PART PAYEMNT MADE BY HON'BLE HIGHCOURT THROUGH JUSTICE UDAY SINHA COMMITTEE	RS.22,00,000/-	NIL	NIL
52.	NA	BRIJM OHAN SINGH	AADHAR: 716518644057	20.11.201 9	RS.36,61,234/-	NIL	DUE TO NON PAYME NT OF THE SALARY BY THE CORPOR ATION DUE TO PAUCIT	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE UDAY SINHA COMMITTEE DURING THE YEAR 2004-05	RS. 36,61,234/-	NIL	NIL

							Y OF FUND SINCE SEPT'199 2.							
53.	NA	SRI SUREN DRA ROY	PAN:DWBPR29 80E	02.12.201 9	RS.41,51,668/-	NIL	CLAIM AROSE DUE TO NON PAYME NT OF SALARY BY THE CORPOR ATION WEF FEB'1992	NIL	NIL	NIL	PART PAYMENT MADE BY HON'BLE HIGH COURT THROUGH JUSTICE SINHA COMMITTEE.	RS. 41,51,668/-	NIL	NIL
54.	NA	VIJAY SHANK AR SINGH	PAN:HAEPS078 1R	03.02.202 0	RS.35,98,936/-	NIL	CLAIM AROSE DUE TONO PAYME NT OF SALARY BY THE CORPOR ATION SINCE FEBRU ARY'1993.	NIL	NIL	NIL	NIL	RS. 35,98,936/-	NIL	NIL
55.	NA	DILIP KUMA R SINGH	AADHAR: 831754040511	13.01.202 0	RS.26,89,311/-	NIL	CLAIM AROSE ON ACCOU NT OF NON PAYME NT OF SALARY BY THE CORPOR	NIL	NIL	NIL	NIL	RS. 26,89,311/-	NIL	NIL

							ATION WEF 1990 TO 2013							
56.	NA	SURESH THAKUR	PAN: BMTPT1699G	20.09.2019	RS.48,71,937/-	NIL	DUE TO NON PAYME NT OF SALARY BY BSCC LTD DUE TO PAUCIT Y OF FUND SINCE 4/1992	NIL	NIL	NIL	NIL	RS.48,71,937/-	NIL	NIL
57.	NA	KALES HWAR RAWA T	PAN: DTUPR1826P	23.11.2019	RS. 35,25,186/-	NIL	CLAIM ARISED DUE TO NON PAYME NT OF SALARY BY THE CORPOR ATION WEF MAY 1992	NIL	NIL	NIL	NIL	RS. 35,25,186/-	NIL	NIL

Annexure – 7

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER 2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						

Annexure – 8

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
01	AJAY ENGICO NE PVT LTD	U74200JH1997 PTC007785	02.11.2019	RS. 6,26,27,68 0/-	RS. 1,10,26,00 0/-	DEBT INCURRED ON WORK DONE IN PUNASI SPILL CHANNEL BEFORE 1991-92 UNDER SPILLWA Y DIVISIO N, PUNASI DEOGHA R UNDER CHIEF ENGINEE R WRD,	NIL	NIL	NO	NIL	NIL	NIL	RS. 5,16,01,680/-	NIL	NIL

						DEOGHAR, JHARKH AND PLUS INTERES T ACCRUE D @18% PA FROM 1991-92 TO 2018- 19 IE FOR 26 YEARS									
2.	GANES H RAM DOKAN IA (LEGAL HIER- KRISHN A KUMAR DOKAN IA, RELATI ON: SON OF LATE GANES	AADFG1795P	01.12.2019	RS.2,26,6 9,287/-	NIL	DEBT ARISED FOR SERVICE S PROVIDE D FOR BILAS PROJECT AND KRISHN A SAGAR PROJECT ALONG WITH INTERES T @ 10% FROM THE YEAR 1991 TO 2019 AS MENTIO NED IN	NIL	NIL	NO	NIL	NIL	NIL	NIL	RS. 2,26,69287/-,	NIL

H RAM DOKAN IA)					THE CLAIM FORM.										
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Annexure – 9

Name of the corporate debtor: BIHAR STATE CONSTRUCTION CORPORATION LIMITED Date of commencement of CIRP: 16TH OCTOBER, 2019.; List of creditors as on: 13TH NOVEMBER, 2020

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



NITESH KUMAR MORE
IBBI REGN NO-IBBI/IPA-001/IP-P01087/2017-18/11785